

Steering committee to indigenise oil and gas exploration

435. SHRI A.W. RABI BERNARD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Ministry has constituted a Steering Committee as part of Government's 'Make in India' initiative to recommend ways to indigenize the complex oil and gas exploration work undertaken by upstream companies;

(b) whether the Committee will suggest changes in the public procurement norms to mandate aggregation of requirement and local context as procurement criteria, if so, the details thereof;

(c) whether the Committee has also prepared a blue print for setting up dedicated manufacturing zone/clusters catering to oilfield service; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Ministry of Petroleum and Natural Gas has constituted a Steering Committee comprising of the members drawn from the Ministry of Petroleum, Ministry of Commerce, Department of Industrial Policy and Promotion, various Oil PSUs and representatives from FICCI, CII and AOGO. The actionable areas identified by the Steering Committee in short term (one year) and medium term (three years) include:

(i) Suitable amendments in the public procurement norms to mandate aggregation of requirement and local content as procurement criteria as a short term initiative.

(ii) A target of indigenisation of 50% in the upstream sector in the medium term

(iii) Setting up of dedicated manufacturing zones/clusters catering to oil field services such as ship building, offshore platforms and rigs in the medium term.

Theft/pilfering of petroleum products from oil tankers in Delhi

436. SHRI RAJ BABBAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that theft/pilfering of petroleum products has been reported from tankers leaving Shakur Basti Oil Depot, Delhi as reported in the media reports;

(b) if so, the facts reported therein;